

the products did not have, etc. In all, 46 allegations were deemed fit to be inquired into. In 8 cases, suitable orders have been passed.

As regards complaints relating to abuse of concentration of economic power, presumably the intention of the Hon'ble Member is to ascertain details of complaints about monopolistic trade practices. During the last 3 years the Commission received only one complaint relating to monopolistic trade practice. The gravaman of the complaint related to charging of unreasonably high price in respect of defence supplies obtained by the Director General of Supplies & Disposals inasmuch as the price quoted by the supplier in 1984 was 33% higher than the price quoted by him in 1981 although the rise in cost etc. did not justify the charging of such higher price. The Commission has ordered preliminary investigation for purposes of conducting an inquiry under section 10 (b) of the MRTP Act. The report of preliminary investigation is awaited.

**Manufacture of drugs from Intermediates
Granted duty Concessions**

4785. SHRI SIDHA LAL MURMU :
Will the Minister of CHEMICALS AND FERTILIZERS be pleased to state :

(a) the quantity and value of drug intermediates, listed in the budget for which duty concessions have been granted, imported last year ;

(b) the names of final drugs that are manufactured out of these intermediates and the names of the units which manufacture the end products ; and

(c) the extent of benefit in value per pack which will be passed on to the consumer as a result of the above ?

THE MINISTER OF CHEMICALS AND FERTILIZERS AND INDUSTRY AND COMPANY AFFAIRS (SHRI VEERENDRA PATIL) : (a) and (b) A Statement giving the names of drug intermediates, extent of duty concession granted in the budget, drugs for which they are used and name of the manufacturers of drugs wherever available is attached.

(c) It is difficult to quantify the benefit to the consumers. However, the concessions are expected to improve the availability of the drugs.

Statement

S. No.	Name of the Intermediate	Concession granted in the budget	Major Bulk Drug for which the intermediate is used	Name of the Manufacturer of the Bulk Drug
(1)	(2)	(3)	(4)	(5)
1.	Guanidine Hcl.	Countervailing duty has been withdrawn	Trimethoprim	Burroughs Wellcome, CIPLA, German Remedies, Fairdeal Corpn. and a number of other units.

(1)	(2)	(3)	(4)	(5)
2.	D-Penta Lactone DL-Penta Lactone	-do-	Pentothenates	None of the Units have yet started the production
3.	2-Amine Thiazole	-do-	Phthylalyl Sulphathiazole	IDPL, May & Baker
4.	Piperazine Hexahydrate	-do-	Piperazine and its salts	IDPL and number of other units.
5.	Diethyl Carbamoyl Chloride	-do-	Diethyl Carbamazone Citrate	Burroughs Wellcome RELENI U.C.B. and IDPL
6.	3 Amine Oxazolidone Sulphate	-do-	Iurazolidone	M/s. Chenwel
7.	DI-Alanine	-do-	Vitamin B6	IDPL
8.	Rifampicin S 3-formul-Rifampicin SV 1 amino-4-methyl Piperazine	Customs duty reduced to zero percent	Rifampicin	Production yet to commence.

**Postal Division for Wynad District
in Kerala**

4786. SHRI MULLAPPALLY RAMACHANDRAN : Will the Minister of COMMUNICATIONS be pleased to state :

(a) whether Government propose to establish an independent postal division for Wynad district in Kerala; and

(b) if so, the time by which it will be established ?

THE MINISTER OF STATE OF THE MINISTRY OF COMMUNICATIONS (SHRI RAM NIWAS MIRKHA) : (a) No, Sir.

(b) Does not arise.

[Translation]

**Opening of Gas Agencies and Petrol
Pumps in Himachal Pradesh**

4787. SHRI K.D. SULTANPURI : Will the Minister of PETROLEUM be pleased to state :

(a) whether any proposals or demands for opening gas agencies and petrol pumps in Himachal Pradesh are under consideration of the Government;

(b) if so, the number thereof along with details in this regard;

(c) the criteria being adopted at present for allotment of gas agencies and petrol pumps; and